

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 880/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Sapphire Foods India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	<i>Ximena K. K.</i>	<i>Adv.</i>	<i>[Signature]</i>
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ORDER

CSP 877/230-232/NCLT/MB/MAH/2017
CSP 878/230-232/NCLT/MB/MAH/2017
CSP 879/230-232/NCLT/MB/MAH/2017
CSP 880/230-232/NCLT/MB/MAH/2017
CSP 881/230-232/NCLT/MB/MAH/2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Petition is allowed vide separate order.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)